

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 200 OF 2018 &
IA NOS. 906 & 905 OF 2018

Dated: 20th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Azure Renewable Energy Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shri Venkatesh
Ms. Nishtha Kumar
Mr. Sandeep Rajpurohit
Mr. Vikas Maini

Counsel for the Respondent(s) : -

ORDER

(IA No. 906 of 2018)
(Application for stay)

Issue notice to the Respondents on IA No. 906 of 2018, returnable on 31-7-2018. Dasti, in addition is permitted.

APPEAL No. 200 OF 2018 & IA No. 905 OF 2018

List the matter on **31-7-2018**. In the meantime, affidavit of service be filed.

(S. D. Dubey)
Technical Member
tpd/vg

(Justice N. K. Patil)
Judicial Member